

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 667 OF 2012

Dated: 01st June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Manoj Saxena S/o Sh. R.P. SaxenaAppellant (s)

Versus

Executive Engineer (KESCO) & Anr.Respondent (s)

Counsel for the Appellant(s) : -

ORDER

This appeal is pending in this court since the year 2012. Counsel for the applicant/appellant has not taken steps to cure the defects. Today, nobody is present on behalf of the applicant/appellant.

In the interest of justice, the matter is adjourned to **11.07.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson